<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 530 OF 2017 IN DFR 1855 OF 2017

Dated: 11th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

 TANGEDCO

 Appellant(s)

 Vs.
 Tamil Nadu Electricity Regulatory Commission

 Respondent(s)

 Counsel for the Appellant(s)
 :
 Mr. S. Vallinayagam

Counsel for the Respondent(s) : -

<u>ORDER</u>

IA NO. 530 OF 2017 (Appln. for condonation of delay in filing)

List the matter on <u>26.09.2017</u>. In the meantime, affidavit of service be filed.

(I. J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/tpd